

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1017
ANSWERED ON- 28.07.2026
Digital platforms for corporate filings

1017 Shri K.R.N. Rajeshkumar:

Will the Minister of Corporate Affairs be pleased to state:

- (a) whether digital platforms for corporate filings have been strengthened;
- (b) if so, the details thereof;
- (c) whether any technical issues have been reported; and
- (d) the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI HARSH MALHOTRA)

(a) & (b): Version 3 of MCA21 (MCA21 V3) has been launched to promote Ease of Doing Business, strengthen compliance and enhance transparency. Modules such as Web filings, LLP module, Company module, e-Enforcement, e-Adjudication, e-Consultation, e-Book and the Learning Management System have been implemented. All filings are now made through V3. Forms are filled online on the portal itself. The portal checks the entries at the time of filling and pre-fills the master data already available with the Ministry. This reduces manual errors and the need for re-submission and helps stakeholders complete their filings within the prescribed timelines.

(c) & (d): Stakeholders report certain technical issues from time to time. A helpdesk has been set up to attend to grievances relating to the MCA21 portal. During FY 2025-26, 3,67,785 helpdesk tickets were raised and resolved. These tickets related to technical problems, awareness issues, processing-related requests, and suggestions or feedback from stakeholders. To improve the quality of grievance redressal, the Ministry has engaged professional institutes to review the closure of tickets.
